

## BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

### FIFTY-FIRST REPORT

(Presented on 30.5.1995)

The Business Advisory committee held a sitting on Tuesday, the 30th May, 1995.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- (1) The National Highways (Amendment) Bill, 1995. 1 hour  
(Consideration and passing)
- (2) The Delhi Rent Bill, 1995, as passed by Rajya Sabha. 1 hour  
(Consideration and passing)
- (3) The Wakf Bill, 1993, as passed by Rajya Sabha. 2 hours  
(Consideration and passing)
- (4) The Assam University (Amendment) Bill, 1994, 1 hour  
as passed by Rajya Sabha.  
(Consideration and passing)
- (5) The Maternity Benefit (Amendment) Bill, 1995 1 hour  
after it has been passed by Rajya Sabha.  
(Consideration and passing)
- (6) The Workmen's Compensation (Amendment) Bill, 1994, after it has been passed by Rajya Sabha. 1 hour  
(Consideration and passing)
- (7) The Yoga Undertaking (Taking Over of Management) Bill, 1994, after it has been passed by Rajya Sabha. 1 hour  
(Consideration and passing)
- (8) Discussion on the Resolution regarding Draft Agriculture Policy. 4 hours
- (9) Discussion on the Statutory Resolution seeking extension of President's Rule in the State of Jammu & Kashmir for a further period of six months w.e.f. 18 July, 1995. 4 hours

3. The Committee also recommend that in order to provide sufficient time for completion of essential items of Government business, the House may sit on Saturday, the 3rd June, 1995.

NEW DELHI:

May 30, 1995

Jyaistha 9, 1917 (Saka)

SHIVRAJ V. PATIL

Chairman,

BUSINESS ADVISORY COMMITTEE.